

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1672(ND)2019

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
18.07.2019**

**NAME OF THE COMPANY: M/s. Alchemist Assets reconstruction
Company Ltd. V/s. M/s. Associated Lighting Systems Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Ms. Varsha Baneerjee, Advocate

Present for the Respondent: None

ORDER

Notice be issued to the Corporate Debtor vide all modes including through the process of the Bench returnable on 20th August, 2019. Service also be effected on the Corporate Debtor through its Directors. Affidavit of service be filed.

Sd

**(V. K. Subburaj)
Member (T)**

Sd

**(Ina Malhotra)
Member (J)**